

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI


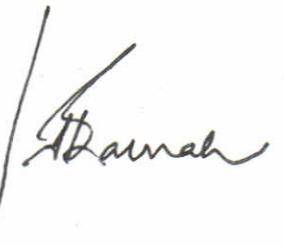
C. P. NO. 48(ND)2010
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016**

NAME OF THE COMPANY: Sh. Vishnu Kr. Sureka V/s. M/s V.L Estates Ltd. & Ors.

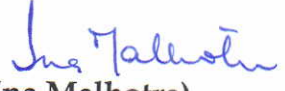
SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ARUN KATHPALIA	SR. ADV.	RESPONDENTS] 
2.	ANKIT SINGAL	ADV	RESPONDENTS	
3.	U K Choudhury	Sr. Advocate	Petitioners	/ 
4.	Hrishimesh Barnah	Advocate	"	
5.	Sushir Mittal	ORDER	"	

Both counsels pray for an adjournment. At their request, the date is being fixed .
for 27.10.2016 & 28.10.2016. No further adjournment shall be granted.

2. Parties are directed to file their written synopsis in advance. Citations relevant to
their pleading, if any, may be filed alongwith.

3. In view of the above, the date of 22nd September, 2016 is hereby recalled.


(Ina Malhotra)
Member Judicial